

**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**Hyderabad ‘ B ‘ Bench, Hyderabad**  
*(Through Video Conferencing)*  
**Before Smt. P. Madhavi Devi, Judicial Member**  
**AND**  
**Shri A. Mohan Alankamony, Accountant Member**

ITA No	A.Y	Appellant	Respondent
406/Hyd/2020	2014-15	Smt.Asha Kedia, Hyderabad PAN:AGBPK3856F	A.C.I.T. Central Circle 3(1) Hyderabad
407/Hyd/2020	2014-15	Smt.Jaya Kedia Hyderabad PAN:AFQPK2363B	-do-

Assessee by:	Sri P. Murali Mohana Rao
Revenue by:	Sri Ravi Kiran, DR
Date of hearing:	24/06/2021
Date of pronouncement:	24/06/2021

**ORDER**

**Per Smt. P. Madhavi Devi, J.M.**

Both are assessee's appeals for the A.Y 2014-15 against the order of the CIT (A)-11, Hyderabad, dated 28.12.2017 & 31.01.2020 respectively.

2. At the outset, the Ld. AR submitted before us that the assessee does not want to pursue their appeals as they have already filed forms I & II under the "vivad se vishwas" scheme and its acceptance is awaited. Therefore, consequent to the same, the assessee desires to withdraw the appeals before the Tribunal. Hence it was pleaded, that the appeals of the assessee may be treated as withdrawn.

3. The Ld. DR conceded to the request of the Ld. AR.

4. After hearing both the parties, according to the request of the assesseees and its Ld. AR, we hereby allow the appeals of the assesseees to be withdrawn. We also make it clear that the assesseees shall be at liberty to approach the Tribunal within the stipulated time as provided under the Act, in order to reinstate the appeals, if the application with respect to Vivad se Vishwas scheme is rejected.

5. In the result, appeal of assessee is dismissed as withdrawn.

Order pronounced in the Open Court on 24<sup>th</sup> June, 2021.

<b>Sd/-</b> <b>(A. MOHAN ALANKAMONY)</b> <b>ACCOUNTANT MEMBER</b>	<b>Sd/-</b> <b>(P. MADHAVI DEVI)</b> <b>JUDICIAL MEMBER</b>
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Hyderabad, dated 24<sup>th</sup>  
**Vinodan/sps**

June, 2021.

Copy to:

S.No	Addresses
1	Smt.Asha & Jaya Kedia, C/o P.Murali & Co. C.A. 6-3-655/2/3 Somajiguda, Hyderabad 500082
2	ACIT, Central Circle 3(1) Hyderabad
3	CIT (A)-11, Hyderabad
4	Pr. CIT – Central, Hyderabad
5	DR, ITAT Hyderabad Benches
6	Guard File

*By Order*